

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1093
ANSWERED ON:30.11.2005
AVAILING OF FACILITIES BY SENIOR CITIZENS IN CGHS DISPENSARIES
Rawat Shri Kamla Prasad

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the number of Unani ,Ayurvedic and Homoeopathic C.G.H.S Dispensaries is not sufficient to meet the demand of the patients;
- (b) if so, the details thereof and the reasons therefor ;
- (c) whether patients face a lot of difficulties on account of this;
- (d) if so, whether the Government proposes to allow at least senior citizens to avail the facilities in any CGHS Dispensary; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e) There are 32 Ayurvedic, 36 Homeopathic and 10 Unani dispensaries/units functioning under CGHS. These dispensaries/units have been established in such a way that the same can be approached by the CGHS beneficiaries without any problem. The existing dispensaries/units are by and large considered to be adequate to meet the day to day requirement of the patients.

The senior citizens are allowed to avail CGHS medical facilities from any CGHS dispensary except VIPs dispensaries and heavily loaded dispensaries.